

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH

Jaipur, this the 15th day of April, 2011

Contempt Petition No. 60/2009
(OA No..500/2009)

CORAM:

HON'BLE MR. JUSTICE K.S.RATHORE, MEMBER (JUDL.)
HON'BLE MR. ANIL KUMAR, MEMBER (ADMV.)

Manna Ram Raigar
s/o Shri Laxman Ram,
r/o Piprali Road, Sikar
at present employed
on the post of Accounts Officer
in the office of GMTD, BSNL,
Sikar.

.. Petitioner

(By Advocate: Shri C.B.Sharma)

Versus

1. Shri G.K.Agarwal,
The Chief General Manager Telecommunication,
BSNL, Rajasthan Telecom Circle,
Sardar Patel Marg,
Jaipur
2. Shri Sanjivan Kumar,
General Manager Telecom District,
Bharat Sanchar Nigam Limited,
(A Govt. of India Enterprises),
Basant Vihar,
Sikar.

.. Respondents

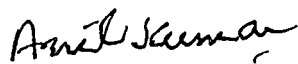
(By Advocate: Shri Tej Prakash Sharma)



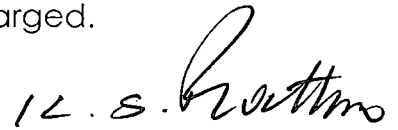
ORDER (ORAL)

This Contempt Petition has been filed by the applicant as the respondents have disobeyed the order and direction issued by this Tribunal vide order dated 13.11.2009 in OA No.500/2009 by which the Tribunal directed the respondents to maintain status-quo as of today qua the applicant till the next date.

2. Since the applicant has filed a fresh OA No.147/2010 claiming same relief as was claimed earlier in OA No. 500/2009 and the aforesaid OA No.147/2010 filed by the applicant jointly has been disposed of with specific directions, in such circumstances, in our considered view, the present Contempt Petition has become infructuous and therefore, the same is dismissed as having become infructuous. Notices issued are hereby discharged.



(ANIL KUMAR)
Admv. Member



(JUSTICE K.S.RATHORE)
Judl. Member

R/